

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 1027/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: M/s. Krishika Tradewell Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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(34)	RAJESH SHANKAR	Advised for the Applicant	Rajesh Shankar
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ORDER

CSA No. 1023/230-232/NCLT/MB/MAH/2017
CSA No. 1025/230-232/NCLT/MB/MAH/2017
CSA No. 1026/230-232/NCLT/MB/MAH/2017
CSA No. 1027/230-232/NCLT/MB/MAH/2017
CSA No. 1028/230-232/NCLT/MB/MAH/2017
CSA No. 1029/230-232/NCLT/MB/MAH/2017
CSA No. 1030/230-232/NCLT/MB/MAH/2017
CSA No. 1031/230-232/NCLT/MB/MAH/2017
CSA No. 1032/230-232/NCLT/MB/MAH/2017
CSA No. 1033/230-232/NCLT/MB/MAH/2017
CSA No. 1034/230-232/NCLT/MB/MAH/2017
CSA No. 1035/230-232/NCLT/MB/MAH/2017
CSA No. 1036/230-232/NCLT/MB/MAH/2017
CSA No. 1037/230-232/NCLT/MB/MAH/2017
CSA No. 1039/230-232/NCLT/MB/MAH/2017

The Company Applications are **allowed**, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)